

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3854
TO BE ANSWERED ON 08.12.2016

SETTING UP OF BIOMASS POWER PLANTS

3854. PROF. RICHARD HAY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of biomass power plants set up/under construction in the country at present, State/UT-wise;
- (b) the details of the funds sanctioned, released and utilised for setting up of these Plants in the country, State/UT-wise;
- (c) whether the Government is planning to set up more such plants in the country due to the alarming levels of pollution in the country;
- (d) if so, the details thereof along with details of the State which are being selected for setting up of these plants; and
- (e) the funds likely to be sanctioned along with the target fixed for setting up of these Plants?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): As per the data obtained from the concerned State Nodal Agencies (SNAs), the total number of State/UT- wise details of biomass power plants set up/ under construction, till date, is given at Annexure –I.

(b): The details of funds released till date under the Ministry of New & Renewable Energy (MNRE) scheme regarding “Promotion of Grid Interactive Biomass Power and Bagasse Cogeneration in Sugar Mills” is given at Annexure –II.

(c) to (e): The MNRE is currently implementing two schemes (a) Promotion of Grid Interactive Biomass Power and Bagasse Cogeneration in Sugar Mills and (b) Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues.

The scheme provides for grant of Central Financial Assistance (CFA) for setting up biomass based combustion power projects and bagasse cogeneration power projects in private/public/cooperative sector sugar mills.

Besides this, fiscal incentives such as concessions on import duty, excise duty, tax holiday for 10 years etc., are also given to Biomass power projects. The benefit of concessional custom duty and excise duty exemption are available on equipments required for initial setting up of biomass projects based on certification by MNRE. in addition, the State Electricity Regulatory Commissions have determined preferential tariffs and Renewable Purchase Standards (RPS). The Indian Renewable Energy Development Agency (IREDA) provides loan for setting up of biomass power and bagasse cogeneration projects.

Annexure I - Referred in reply to part (a) of the Lok Sabha Unstarred Question No. 3854 for answer on 08.12.2016

Number of Biomass Power and Bagasse Cogeneration Power Plants till date (Grid-Connected).

S. No.	State	Number of Installed Plants	Number of upcoming projects
1.	Andhra Pradesh	47	0
2.	Chattisgarh	24	3
3.	Gujarat	12	0
4.	Haryana	9	4
5.	Karnataka	80	12
6.	Madhya Pradesh	30	6
7.	Maharashtra	120	9
8.	Punjab	7	5
9.	Rajasthan	29	4
10.	Tamil Nadu	60	0
11.	Telangana	17	0
12.	Uttarakhand	10	0
13.	Uttar Pradesh	65	4
14.	West Bengal	12	0
15.	Bihar	8	3
	Total	530	50

Annexure II - Referred in reply to part (b) of the Lok Sabha Unstarred Question No. 3854 for answer on 08.12.2016

Funds released till date, under the scheme for Promotion of Grid Interactive Biomass Power and Bagasse Cogeneration in Sugar Mills”.

S.No.	States/UT	Amount (in Rs. Crores)
1	Andhra Pradesh	154.1309
2	Arunachal Pradesh	1.7
3	Assam	0.1555
4	Bihar	0.5162
5	Goa	0
6	Gujarat	55.4925
7	Haryana	12.1794
8	Himachal Pradesh	0.0375
9	Jammu & Kashmir	0
10	Karnataka	51.34736
11	Kerala	0.1245
12	Madhya Pradesh	184.3005
13	Maharashtra	174.9018404
14	Manipur	0
15	Meghalaya	0.1415
16	Mizoram	0
17	Nagaland	0
18	Odisha	0.2448
19	Punjab	17.6112
20	Rajasthan	7.0368074
21	Sikkim	0.0405
22	Tamil Nadu	166.8738
23	Tripura	0.0325
24	Uttar Pradesh	8.2797
25	West Bengal	1.5403
26	Andaman & Nicobar	0
27	Chandigarh	0.03
28	Dadra & Nagar Haveli	0
29	Daman & Diu	0
30	Delhi	0.8069
31	Lakshadweep	0
32	Pudducherry	0
33	Chattisgarh	12.8332
34	Jharkhand	0.07
35	Uttaranchal	1.15988
36	Others	10.8064211
	Total	862.3937089